

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

PUBLIC NOTICE

The Commission had constituted a Committee under the Chairmanship of Shri A. Velayutham, Ex-Member MERC with the following Terms of Reference:

- (a) To look into the problems of the generating units in implementing FGMO with manual intervention.
- (b) To suggest measures for implementation of FGMO with suitable modification/ amendments in certain Regulations/ IEGC.
- (c) Any other recommendation to facilitate FGMO/ RGMO operation.

2. The Committee has submitted its report. Shri P.P. Francis representing NTPC Limited has given a dissent report and the Chairperson of the Committee has given his observations on the dissent report. The Committee report, the dissent report and the observations of the Chairperson of the Committee are annexed as Annexure 1 to 3 to this notice.

3. Comments of the interested persons/stakeholders are invited on the report of the Committee by 25th May, 2016. Comments received thereafter shall not be entertained. The Commission will take a view in the matter in the light of the report of the Committee and the views received from the stakeholders.

**sd/-
(Shubha Sarma)
Secretary
27.4.2016**